

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 216 OF 2012
& IA-354 of 2012

Dated : 10th April, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Alok Ferro Alloys Ltd. Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s):

Counsel for the Respondent(s): Ms. Suparna Srivastava for R-2
Mr. C.K. Rai for R-1

ORDER

Post the matter for hearing on 2.5.2013.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/vt